

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:669
ANSWERED ON:27.02.2013
PROMOTION OF PCS OFFICERS IN IAS CADRE
Patel Shri Bal Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government proposes to initiate action to promote the PCS officers of Uttar Pradesh to IAS cadre;
- (b) if so, the details thereof including the batch of officers who are proposed to be appointed to IAS;
- (c) whether the Union Government has received a list of eligible PCS officers from the U.P. Government for promotion to IAS cadre;
- (d) if so, the details thereof; and
- (e) the time by which the eligible PCS officers are likely to be promoted to IAS cadre?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): The Central Government makes appointments to IAS by promotion on the basis of the recommendations of the UPSC, which are received in the form of Select List(s). The issue of appointment by promotion to IAS in respect of Uttar Pradesh Cadre is complete up to the Select List of 2011. The proposal to determine the number of vacancies for the Select List of 2012, the preparation of which has become due with the commencement of calendar year 2013 has to be initiated by the State Government. The Central Government does not maintain batch wise information of the State Civil Service Officers.

(c) to (e): The Central Government received the recommendations of the UPSC for appointment by promotion of the State Civil Service officers of Uttar Pradesh to IAS from the Select lists of 2001 to 2011 in November 2012. The appointment of the recommended and eligible officers was notified on 27.11.2012, 22.01.2013 and 20.02.2013.